

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**  
**CP(C) 180/00009/2020**

in

**Original Application No. 180/00123/2015**

**Tuesday, this the 29<sup>th</sup> day of September, 2020**

**CORAM:**

**Hon'ble Mr. P. Madhavan, Judicial Member**

**Hon'ble Mr. K.V. Eapen, Administrative Member**

P.Reghupalan

Aged 75, S/o.Poliah Reddiar

Scientist/Engineer SG (Retd.), VSSC, ISRO P.O

Thiruvananthapuram – 695 022, Residing at VBGRA – 31

Pottakuzhi, Pattom P.O, Thiruvananthapuram- 695 004

Mob: 9447329707 ..... Petitioner

**(By Advocate : Mr.Vishnu S Chempazhanthiyil)**

**V e r s u s**

1. Dr.S.Somanath

(Age & father's name not known to the petitioner)

The Director, Vikram Sarabhai Space Centre

Thumba, ISRO P.O, Thiruvananthapuram – 695 022

2. Dr.V.Narayanan

(Age & father's name not known to the petitioner)

The Director, LPSC, Valiamala

Thiruvananthapuram – 695 547

3. Dr.K.Sivan

(Age & father's name not known to the petitioner)

The Secretary & Chairman,

Department of Space, Indian Space Research Organisation

Antariksh Bhavan, New BEL Road  
Bangalore – 560 094

... Respondents

**(By Advocate : Mr.N.Anilkumar,SCGSC)**

This application having been heard on 29.9.2020 through video conferencing, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Mr. P. Madhavan, Judicial Member –**

When the matter came up for consideration, learned counsel for the respondents submits that a stay has been obtained for 8 weeks in OP(CAT) 100/2020 filed by the respondents before the Hon'ble High Court against the order of this Tribunal. A copy of the same is also produced. Hence the **CP(C) is closed with liberty to the petitioner to revive the CP(C) if the final order of the Hon'ble High Court goes in favour of the petitioner.** Notice, if any, stands discharged.

**(K.V. EAPEN)**  
**ADMINISTRATIVE MEMBER**

**sv**

**(P. MADHAVAN)**  
**JUDICIAL MEMBER**

**List of Annexures**

Annexure P1 - A true copy of the dated 11.11.2019 in O.A No.180/00123/2015 and connected case of the Hon'ble Tribunal.

Annexure P2 - True copy of the O.M No.A.12021/13/2016-1 dated 9.8.2017 issued by the Department of Space.

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